

some exceeds that amount, only the excess is chargeable to tax.

(b) The whole of the business income of a co-operative society is exempt from the tax only where it is derived from specified activities, such as banking or providing credit facilities to its members, cottage industry, marketing of the agricultural produce of its members, etc.

In all other cases, such as of housing co-operative societies, urban consumer societies, transport societies, forest labourers' societies, etc., only the first Rs. 15,000 of the business income is exempt from tax. There is no special justification for according a preferential tax treatment to labour contract societies.

#### IRRIGATION PLAN FOR UTTAR PRADESH

71. SHRI SITARAM JAIPURIA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Government of India have recently discussed the irrigation plan for Uttar Pradesh for inclusion in the Fourth Five Year Plan; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) During his recent visit to Lucknow on the 11th April, 1968, the Union Minister of Irrigation and Power had a general discussion on the Fourth Plan proposals of the Irrigation Department of Uttar Pradesh.

(b) Details are yet to be worked out.

#### U.S. Aid

72. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Government of U.S. have recently put certain specific conditions on American aid to developing countries;

(b) if so, the details thereof; and

(c) to what extent India is going to be affected by these conditions?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The foreign aid legislation enacted by the U.S. Congress in 1967 has two new features. One is that it contains provisions which make it incumbent on the U.S. Government to take into account the extent of self-help efforts being made by developing countries before deciding on the quantum of assistance to such countries. The other is that it contains provisions whereby economic aid to developing countries could be affected depending on the view which the U.S. Government takes regarding their defence expenditures.

(c) These provisions are for the U.S. Government to consider and apply, depending on the circumstances of each developing country. No proposal has been received from the U.S. Government affecting aid to India.

#### SARVPRIYA HOUSE BUILDING CO-OPERATIVE SOCIETY

73. SHRI T. V. ANANDAM: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that lands have been allotted to the Sarvpriya House Building Co-operative Society, Delhi, if so, what is the acreage of land allotted;

(b) the names of the members of the Society with their addresses;

(c) whether it is also a fact that share certificates have not been so far issued to the members of the society;

(d) if so, the reasons therefor, and what steps are being taken by Government in the matter; and

(e) whether the Society has allotted the land to the members, if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY):

(a) to (e) The information is being collected and will be laid on the Table of the Sabha.

#### हलाली बांध

74. श्री राम सहाय : क्या सिवाई तथा विद्युत् मंत्री यह बताने की कृपा करेंगे कि हलाली बांध का काम कब तक शुरू किये जाने की संभावना है ?

†[HALALI DAM

74. SHRI RAM SAHAI: Will the Minister of IRRIGATION AND POWER be pleased to state by when the work on the Halali dam is likely to be taken up?]

सिवाई तथा विद्युत् मंत्रालय ने उक्त (प्रोफेसर सिद्धेश्वर प्रसाद) : योजना आयोग ने अभी परियोजना को अपनी स्वीकृति नहीं दी है। पता चला है कि राज्य सरकार इस परियोजना को दुबारा बना रही है। संशोधित परियोजना रिपोर्ट की प्रतीक्षा की जा रही है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): The project has not yet been approved by the Planning Commission. It is understood that the State Government are recasting

the project. The modified project report is still awaited.]

#### मध्य प्रदेश की माड़िया आदिम जाति को सहायता

75. श्री राम सहाय : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) अभूजमाड़ बस्तर, मध्य प्रदेश की माड़िया आदिम जाति को 1967-68 के दौरान सरकार द्वारा क्या विशेष सहायता दी गई ; और

(ख) विशेषकर उन बीमार स्त्रियों को सहायता देने के लिए क्या प्रबंध किये गये हैं जो दो या तीन सन्तानों के बाद पोषक द्रव्यों की कमी के कारण रोग ग्रस्त हो जाती हैं ?

†[ASSISTANCE TO MARHIA TRIBE OF M.P.

75. SHRI RAM SAHAI: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) the special assistance given by Government in 1967-68 to the Adivasis of the Marhia tribe of Abhujmarh Bastar in Madhya Pradesh; and

(b) what arrangements have been made to give assistance especially to those women patients who suffer from diseases due to the shortage of nutrition after second or third delivery?]

समाज कल्याण मंत्रालय में राज्य मंत्री (उ० अ०) फूरेन गुहा) : (क) पिछड़े वर्ग क्षेत्र में अनुसूचित आदिम जातियों के कल्याण के लिए कार्यक्रम अलग अलग आदिम जातियों के लिए नहीं बनाए जाते हैं। तो भी, मध्य प्रदेश सरकार द्वारा अभूजमाड़ (बस्तर जिले) में आदिवासियों के कल्याण